

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 28.06.2018

Appeal No. 64 of 2018

1. IGL Finance Limited

Registered Office:

A1 Industrial Area, Bazpur Road Kashipur,
Udham Singh Nagar,
Uttarakhand – 244713.

Head Office:

2B, Sector-126, Noida Gautam Budh Nagar,
Uttar Pradesh – 201304.

2. Ms. Smita Bhartia

Residing at S-5, Panchsheel Park,
1st Floor, Opposite Panchsheel Club,
New Delhi – 110 017.

...Appellants

Versus

Securities and Exchange Board of India,
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

...Respondent

Mr. Bhushan Shah, Advocate with Ms. Neha Lakshman, Advocate i/b
Mansukhlal Hiralal & Co. for Appellants.

Mr. Mustafa Doctor, Senior Advocate with Mr. Mihir Mody and
Mr. Nishant Upadhyay, Advocates i/b K Ashar & Co. for the Respondent.

Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates for
Intervener.

WITH

Appeal No. 139 of 2018

1. IGL Finance Limited

Registered Office:

A1 Industrial Area, Bazpur Road Kashipur,
Udham Singh Nagar,
Uttarakhand – 244713.

Head Office:

2B, Sector-126, Noida Gautam Budh Nagar,
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Mansukhlal Hiralal & Co. for Appellants.

Mr. Mustafa Doctor, Senior Advocate with Mr. Mihir Mody and
Mr. Nishant Upadhyay, Advocates i/b K Ashar & Co. for the Respondent.

Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates for
Intervener.

CORAM : Justice J.P. Devadhar, Presiding Officer
Dr. C.K.G. Nair, Member

Per : Justice J.P. Devadhar (Oral)

1. Counsel for the appellant seeks to withdraw these two appeals with liberty to file fresh appeals by adding necessary parties to the appeal and by introducing additional documents, if any, that are relevant to decide the issue raised therein.

2. Accordingly, both the appeals are allowed to be withdrawn with liberty as prayed. Fresh appeals, if any, be filed within a period of two weeks from today. It is made clear that all contentions of both parties are kept open.

3. Both appeals are disposed of in the above terms with no order as to costs.

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

28.06.2018

Prepared and compared by:msb